

MR. SPEAKER: No.

(Interruptions)**

MR. SPEAKER: No, I cannot.

(Interruptions)

MR. SPEAKER: जार्ज साहब, इसे इतना छोटा मत करिए ।

Don't try to make my position small.
(Interruptions).

MR. SPEAKER: You have forced my hands. Now, do not try to put me behind.

(Interruptions).

MR. SPEAKER: Do not try to hush me either way.

(Interruptions)

अध्यक्ष महोदय : मैं आपके हिमायत में चलूंगा अब आप मुझे मजबूर कर रहे हैं दूसरी तरफ चलन के लिए मैं नहीं कर सकता हूँ ।

SHRI JYOTIRMOY BOSU: You read out the motion.

MR. SPEAKER: Not allowed. (Interruptions)**

(Interruptions)**

PROF. K. K. TEWARY: I gave notice under Rule 184. We wanted discussion...

अध्यक्ष महोदय : टूमारो बो. ए. सो. को मोटिंग हो रही है । बो. ए. सो. को मोटिंग कल हो रही है । बो. ए. सो. डिमाइड करती है यह काम ।

PROF. K. K. TEWARY: That is all right. (Interruptions)**

अध्यक्ष महोदय : आप थे नहीं, सारा सगझा दिया था ।

(व्यवधान)**

अध्यक्ष महोदय : कल बो. ए. सो. को मोटिंग हो रही है । उस में डिमांड करेंगे । डेट एपान्ट करेंगे ।

(व्यवधान)**

MR. SPEAKER: Nothing will go on record without my permission.

12.15 hrs.

PAPERS LAID ON THE TABLE

PETROLEUM AND NATURAL GAS (AMDT.) RULES, 1981 AND NOTIFICATION UNDER OILFIELDS (REGULATION AND DEVELOPMENT) ACT, 1948.

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): I beg to lay on the Table:

(1) A copy of the petroleum and Natural Gas (Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. GSR 211(E), in Gazette of India dated the 26th March, 1981, under section 10 of the Oilfields (Regulation and Development) Act, 1948.

(2) A copy of Notification No. S.O. 219(E) (Hindi and English versions) published in Gazette of India dated the 26th March, 1981 regarding enhancement of the rate at which royalties shall be payable in respect of mineral oils and making certain amendments in the Schedule to the Oilfields (Regulation and Development) Act, 1948, issued under sub-section (4) of section 6A of the said Act.
[Placed in Library. See No. LT-2292/81].

COMPANIES (ACCEPTANCE OF DEPOSITS) AMDT. RULES, 1981

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): I beg to lay on the Table a copy of the Companies (Acceptance of Deposits) (Amendment Rules, 1981 (Hindi and English versions) published in Notification No. GSR 187(E) in Gazette